

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.187/BB/ 2017	-	Await ROC Report	252(3)	Barman Facility Management Pvt. Ltd., Vs ROC

SL. NAME (IN CAPITAL)  
 NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 CS A SHOK KUMAR TRIPATHY  
 9972824635 /  
 9535151229 Barman  
 Facility Management  
 Pvt Ltd. J. Ratakonda Murali  
 Dr. Ashok Kumar Mishra

PCS for petitioner company is present. Await report from ROC.  
 Heard the PCS.

List it on 19.01.2018.

MEMBER (T)

MEMBER (J)